

1	2	3	4	5
12. Himachal Pradesh	53	6	11	36
13. Jammu and Kashmir	34	3	7	24
14. Karnataka	222	60	24	138
15. Kerala	71	24	12	35
16. Madhya Pradesh	194	34	43	117
17. Maharashtra	497	140	63	294
18. Manipur	1	—	—	1
19. Meghalaya	10	—	1	9
20. Nagaland	5	2	—	3
21. Orissa	88	18	13	57
22. Pondicherry	23	7	3	13
23. Punjab	128	28	15	85
24. Rajasthan	127	27	30	70
25. Sikkim	3	—	—	3
26. Tamil Nadu	223	68	30	125
27. Tripura	1	—	—	1
28. Uttar Pradesh	371	61	70	240
29. West Bengal	117	36	25	56
30. State not indicated/ more than one State	51	12	13	26
<b>Total</b>	<b>3162</b>	<b>758</b>	<b>505</b>	<b>1899</b>

### Foreign Collaborations

375. SHRI K. RAMAMURTHY : Will the Minister of INDUSTRY be pleased to state :

(a) the details of foreign collaborations allowed during the past one year, in particular in the case of industrial propositions having capital investment of Rs. 5 crores and above;

(b) the number of foreign collaborations sanctioned in automotive industry during the past one year and whether all the spare parts, ancillary parts etc. are to be imported for a period of three years according to such collaboration agreements and if so, the value of such imports; and

(c) the impact thereof on the indigenous automotive manufacturing industry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Details showing the name of the Indian party, name of the foreign collaborator, item of manufacture and nature of collaboration are published on a quarterly basis by the Indian Investment Centre as a supplement to its monthly newsletter. Copies of this publication are sent regularly to the Parliament Library.

(b) and (c). As mentioned in part (a), the details regarding automotive industry are published on a quarterly basis by the Indian

Investment Centre. Under foreign collaboration scheme, there is no blanket permission given to a unit to import component and sub-components. In each case, the initial import of component and sub-components are allowed in accordance with the phased manufacturing programme separately approved by the Government. Such imports are also considered after due consideration is given to the indigenous capabilities.

#### Setting up of paper pulp Industries in Manipur

376. SHRI N. TOMBI SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) the progress made so far in the matter of establishing paper/pulp industries in Manipur;

(b) whether any concrete proposal has been submitted by the Government of Manipur in this behalf; and

(c) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). No proposal to set up a paper/pulp plant in the State of Manipur has been approved by the Central Government, nor any concrete proposal received from the Government of Manipur in this regard.

#### Utilisation of Loktak Power Production by Manipur and Neighbouring States

377. SHRI N. TOMBI SINGH : Will the Minister of ENERGY be pleased to state :

(a) the steps being taken by Government to strengthen the transmission lines in order to ensure maximum utilisation of the power produced by the Loktak Hydro Electric project; and

(b) the break-up of the present consumption of the Loktak Power production by Manipur and neighbouring States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) In order to

ensure maximum utilisation of the power produced by the Loktak Hydro Electric Project, the transmission system already constructed from Loktak to the various stations in Manipur and Nagaland is being strengthened and extended to Mizoram, Tripura and Assam.

(b) The break-up of consumption of Loktak power for the period from April, 1985 to October, 1985 is given below :

	Million Units
Manipur	85.82
Nagaland	24.77
Assam	116.22

[Translation]

#### New Schemes taken up by N.T.P.C. in Rajasthan

378. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of ENERGY be pleased to state :

(a) the names of new schemes likely to be taken up by the National Thermal Power Corporation during the Seventh Five Year Plan and the States in which these are proposed to be started; and

(b) whether certain scheme will be taken up by the said Corporation in Rajasthan particularly in Chittor district ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) Information in respect of the new schemes likely to be taken up by the National Thermal Power Corporation during the Seventh Five Year Plan is given in the Statement given below.

(b) It is proposed that three Gas Turbine projects may be set up by the National Thermal Power Corporation along the alignment of the Hazira-Bijaypur, Jagdishpur Gas Pipeline, including a Gas Turbine Station in the Kota district of Rajasthan. There is no proposal to set up a Gas Turbine project by the National Thermal Power Corporation in the Chittor District.